

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 124**

**C.P. (IB)/259(CH)2021**

**IN THE MATTER OF**

**Top Runners Impex Private Limited      ...**

**Petitioner**

**Under Section: 10, IBC 2016**

**Order delivered on 09.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 05.06.2024.

Sd/-

**Court Officer**